

ITEM NO.41

COURT NO.5

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 954/2018

MANEESH VASHISTHA

Appellant(s)

VERSUS

HIGH COURT OF PUNJAB AND HARYANA

Respondent(s)

Date : 27-08-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Appellant(s) Mr. Vikas Singh, Sr. Adv.
Mr. Maneesh Vashistha, Appellant-in-person
Mr. Ashok Mittal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable in four weeks.

In the meantime, there shall be stay of the impugned order.

(SUSHIL KUMAR RAKHEJA)
AR-CUM-PS

(ANITA RANI AHUJA)
BRANCH OFFICER

Signature Not Verified


Digitally signed by
SUSHIL KUMAR
RAKHEJA
Date: 2018.08.27
17:45:33 IST
Reason: 